

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 01/(MAH)/2016  
 MA 557/2017, 529/2017,  
 530/2017 & IA 72/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: ICICI Bank Limited  
 V/s.  
 Innoventive Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
21.	SALONI KAPADIA by CYRIL ANAR CHAND MANGALDAS	Adv for ICICI Bank Org. petitioner	S. Kapadia

ORDER

MA 557, 529, 530/2017, IA No.72/2017 in CP 01/ I&BP/NCLT/MB/MAH/2016

Since all the parties have not filed the written submissions in time, list this matter on  
 21.11.2017 for passing the orders.

Sd/-

V. NALLASENAPATHY  
 Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
 Member (Judicial)